

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:608
ANSWERED ON:25.02.2010
CRIME IN KERALA BOUND TRAINS
Mani Shri Jose K.

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Railways are aware of the continuous robberies taking place in Kerala Bound Express trains;
- (b) if so, the details thereof and the reasons therefor;
- (c) the action taken by the Railways in this regard;
- (d) the total number of cases registered in this regard during each of the last three years and the current year; and
- (e) the quantum of loss occurred therefrom and the action taken by the Railways thereon?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.H. MUNIYAPPA)

(a) & (b): Two incidents of robbery were reported in Kerala bound trains during the year 2009 over Indian Railways. Brief details of the incidents are as under:-

(i) On 01-06-2009, an incident of robbery was reported in train no.2626 Kerala Exp. between Koshikalan and Bhuteswar stations over Agra division of N.C. Railway. GRP/Mathura registered a case vide crime no. 52/2009 dated 01-06-2009 u/s 392 Indian Penal Code.

(ii) On 18-06-2009, an incident of robbery was reported in train no.6338 Ernakulam- Okha Exp. Between Panvel and Bhiwandi stations. Government Railway Police / Panvel registered a case vide crime no.15/2009 dated 19-06-2009 u/s 392, 34 Indian Penal Code.

(c) to (e): It is pertinent to mention that maintenance of law and order is a State subject and powers to investigate in IPC crimes are vested with Police. Prevention and detection of crime is the constitutional responsibility of the State Governments. Concerned Government Railway Police (GRP) have registered the cases for investigation.

However, to provide better security to the traveling passengers in trains and passenger areas, Railway is supplementing the efforts of the State Governments in controlling crime on the Railways by deploying Railway Protection Force staff to escort important trains in addition to train escorted by Government Railway Police (GRP). The concerned State Governments have been requested to take effective steps to control such incidents, and regular coordination is maintained with the State Governments.

06 such cases were registered during the last 3 years. The quantum of loss occurred therefore and action taken by police are given as under:-

Year	No. of cases registered	Quantum of loss occurred	Action taken
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2007	4	Rs. 1,37,850 & one bag	Cases have been registered by concerned GRP
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2008	Nil	-	-
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2009 02 Rs. 18,600/- Cases have been
registered by
concerned GRP

2010 Nil - -